GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA STARRED QUESTION NO.256 TO BE ANSWERED ON 25TH MARCH, 2025

BENEFICIARIES UNDER NFSS

256 SHRI NIRANJAN BISHI:

Will the Minister of Consumer Affairs, Food and Public Distribution be pleased to state:

- (a) the latest data on the number of beneficiaries covered under the National Food Security Scheme (NFSS) in the country, State -wise;
- (b) the details of amount allocated under the NFSS in the country during the last three years, State-wise, including the amount disbursed for the procurement and distribution of food grains and other essential commodities; and
- (c) whether Government has fixed any specific targets under the NFSS, if so, the present status of these targets, including any challenges faced and the progress made?

ANSWER

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION AND MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PRALHAD JOSHI)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE STARRED OUESTION NO. 256 FOR ANSWER ON 25.03.2025 IN THE RAJYA SABHA.

- (a): A statement indicating State/UT-wise coverage of beneficiaries under the National Food Security Act, 2013 is at **Annexure-I.**
- (b): Foodgrains are made available by Food Corporation of India (FCI) to the States/UTs free of cost under the NFSA, for which food subsidy is released to FCI. Only in the case of States participating in the Decentralized Procurement (DCP), under which State Government take responsibility of procurement of foodgrains and its distribution to the eligible households, that food subsidy is released directly to State Governments. Ministry of Finance allocates scheme-wise fund as a whole. There is no State-wise fund allocation for Food Subsidy

The details of food subsidy allocated to and released by Department of Food & Public Distribution (DFPD) may be seen at **Annexure-II** and state-wise funds released to DCP States by DFPD during the last three years are attached at **Annexure-III**.

Central Government also provides assistance to States/UTs under the scheme "Assistance to State Agencies for intra-State movement of foodgrains and FPS dealers' margin under NFSA" A Statement indicating the fund released to States/UTs under this scheme during the last three years is at **Annexure-IV**.

Under the Act, free of cost foodgrains are distributed to beneficiaries. The term "foodgrains" is defined as rice, wheat or coarse grains or any combination thereof conforming to such quality norms as may be determined, by order, by the Central Government from time to time. No other commodity is distributed under the Act.

(c): The Act provides for coverage of upto 75% of the rural and upto 50% of the urban population, which at Census 2011 comes out to 81.35 crore persons. At present, against intended coverage of 81.35 crore, 80.56 crore beneficiaries are identified by the States/UTs under the Act. The identification of beneficiaries by States/Union Territories (UTs) is a continuous process, which involves exclusion of ineligible/ fake/ duplicate ration cards and also exclusion on account of death, migration etc. and inclusion on account of birth as also that of genuine left-out households.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) of STARRED QUESTION NO. 256 DUE FOR ANSWER ON 25.03.2025 IN THE RAJYA SABHA.

	States/ UTs		Ceiling of AAY HH (in lakh)	Present coverage (In lakh)				
Sl. No.		Ceiling under NFSA (in lakh)		AAY		Priority	Total	% of accepted
				No. of	No. of	No. of	persons	persons
				families	person	persons		-
1	Andhra Pradesh	268.23	9.09	9.08	23.52	244.70	268.22	100.00%
2	Arunachal Pradesh	8.71	0.38	0.38	1.50	6.90	8.40	96.53%
3	Assam	251.90	7.04	6.73	21.70	226.29	247.98	98.45%
4	Bihar	871.16	25.01	25.01	125.05	746.11	871.16	100.00%
5	Chhattisgarh	200.77	7.19	7.19	20.42	180.35	200.77	100.00%
6	Delhi	72.78	1.57	0.69	2.78	70.00	72.78	100.00%
7	Goa	5.32	0.18	0.12	0.46	4.86	5.32	100.00%
8	Gujarat	382.85	8.13	7.77	36.10	329.74	365.84	95.56%
9	Haryana	126.49	3.03	2.68	11.35	115.14	126.49	100.00%
10	Himachal Pradesh	36.82	1.97	1.65	6.82	23.07	29.88	81.17%
11	Jharkhand	264.25	9.18	8.94	34.76	229.43	264.19	99.98%
12	Karnataka	401.93	12.00	10.97	43.91	358.02	401.93	100.00%
13	Kerala	154.80	5.96	5.96	25.59	129.21	154.80	100.00%
14	Madhya Pradesh	546.42	15.82	14.63	54.93	479.86	534.79	97.87%
15	Maharashtra	700.17	25.05	25.05	108.01	592.16	700.17	100.00%
16	Manipur	25.06	0.64	0.64	1.91	18.97	20.87	83.30%
17	Meghalaya	21.46	0.70	0.70	2.91	18.54	21.46	100.00%
18	Mizoram	7.06	0.26	0.26	0.64	6.41	7.05	99.83%
19	Nagaland	14.79	0.48	0.48	2.11	11.94	14.05	94.99%
20	Odisha	326.21	12.65	12.53	37.57	287.60	325.17	99.68%
21	Punjab	141.45	1.79	1.79	7.64	133.80	141.45	100.00%
22	Rajasthan	446.62	9.32	6.29	22.29	417.72	440.01	98.52%
23	Sikkim	4.07	0.17	0.17	0.57	3.24	3.81	93.78%
24	Tamil Nadu	364.69	18.65	18.64	65.78	298.34	364.12	99.84%
25	Telangana	191.70	6.49	5.67	15.95	175.74	191.70	100.00%
26	Tripura	25.02	1.13	1.09	4.62	19.81	24.43	97.65%
27	Uttar Pradesh	1520.59	40.95	40.90	132.91	1365.79	1498.70	98.56%
28	Uttarakhand	61.94	1.91	1.84	7.92	54.02	61.94	100.00%
29	West Bengal	601.84	19.86	16.42	54.99	546.85	601.84	100.00%
30	A&N	0.63	0.11	0.04	0.14	0.46	0.61	96.21%
31	DNHⅅ	3.56	0.08	0.05	0.24	2.45	2.69	75.60%
32	Lakshadweep	0.22	0.01	0.01	0.04	0.18	0.22	99.72%
33	Chandigarh (DBT)	4.96	0.09	0.00	0.01	2.98	2.99	60.29%
34	Puducherry (DBT)	6.34	0.32	0.25	0.82	5.52	6.34	99.92%
35	J&K	72.69	2.76	2.33	10.61	61.80	72.41	99.61%
36	Ladakh	1.44	0.06	0.06	0.29	1.15	1.44	99.99%
	Total	8134.91		237.00	886.85	7169.17	8056.02	99.03%

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) OF STARRED QUESTION NO. 256 DUE FOR ANSWER ON 25.03.2025 IN THE RAJYA SABHA.

Details of funds allocated and released by DFPD under Food Subsidy to FCI & DCP States under NFSA/PMGKAY during 2021-22, 2022-23 and 2023-24 are as under:

(Rupees in Crore)

Year	Funds Allocated	Funds released to FCI	Funds released to DCP States
2021-22	288718.54	208929.00	79789.54
2022-23	272501.70	200219.20	72282.49
2023-24	211393.85	139661.03	71732.82

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) OF STARRED QUESTION NO. 256 DUE FOR ANSWER ON 25.03.2025 IN THE RAJYA SABHA.

Statement indicating the amount of Food Subsidy re-imbursed to DCP States during the last three financial years

(rupees in crore)

S.No.	Name of the State	2021-22	2022-23	2023-24
1	Andhra Pradesh	9323.38	6635.97	6268.19
2	Bihar	7671.9	10966.1	6557.64
3	Chhattisgarh	9047.77	7574.81	5236.13
4	Gujarat	749.43	311.54	267.83
5	Himachal Pradesh	-	-	47.38
6	Jharkhand	-	-	42.77
7	Karnataka	1682.12	2191.75	1222.13
8	Kerala	1777.86	1544.89	1151.85
9	Madhya Pradesh	14420.62	9471.5	16939.27
10	Maharashtra	4082.07	2725.75	3923.29
11	Odisha	7892.69	7600.05	14473.68
12	Punjab	2047.53	1202.49	2064.56
13	Tamil Nadu	6250.93	8685.95	7072.53
14	Telangana	7665.02	5242.76	5367.07
15	Tripura	15.58	148.67	106.51
16	Uttarakhand	1554.43	1212.25	724.39
17	West Bengal	5421.34	6580.11	-
18	DBT	186.87	187.9	267.6
	Total	79789.54	72282.49	71732.82

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) OF STARRED QUESTION NO. 256 DUE FOR ANSWER ON 25.03.2025 IN THE RAJYA SABHA.

Funds released to States/UTs under the scheme "Assistance to State Agencies for intra-State movement of foodgrains and FPS dealers' margin under NFSA" during the last three years financial year.

(In crore)

		Eund released				
S. No.	States/UTs	Fund released				
1	Andhra Pradesh	2021-22	2022-23	2023-24 105.44		
1 2		122.37	91.73			
	Arunachal Pradesh	0.00	44.19	8.39		
3	Assam	545.75	826.91	321.75		
4	Bihar	743.27	881.05	434.73		
5	Chhattisgarh	72.48	181.88	355.06		
6	Delhi	26.27	48.88	0.00		
7	Goa	2.66	4.69	5.67		
8	Gujarat	309.46	260.20	124.37		
9	Haryana	178.23	43.26	45.78		
10	Himachal Pradesh	17.69	188.03	29.58		
11	Jharkhand	282.50	187.02	99.64		
12	Karnataka	764.16	354.89	148.70		
13	Kerala	121.00	110.03	403.63		
14	Madhya Pradesh	129.13	844.50	234.66		
15	Maharashtra	289.72	621.69	703.54		
16	Manipur	81.19	31.54	36.46		
17	Meghalaya	38.78	79.78	20.59		
18	Mizoram	7.71	12.57	0.00		
19	Nagaland	8.15	61.06	31.42		
20	Odisha	294.18	110.86	872.57		
21	Punjab	51.08	0.00	50.06		
22	Rajasthan	585.84	406.77	479.15		
23	Sikkim	7.59	12.33	3.85		
24	Tamil Nadu	131.65	543.01	145.90		
25	Telangana	69.18	147.95	378.50		
26	Tripura	64.53	49.15	23.92		
27	Uttar Pradesh	195.77	1325.40	3213.86		
28	Uttarakhand	67.19	379.83	58.71		
29	West Bengal	741.32	535.06	226.32		
30	A & N	0.00	0.00	0.00		
31	Chandigarh	0.37	0.00	0.00		
32	DNH & DD	1.01	1.55	0.87		
33	Lakshadweep	0.00	0.00	0.00		
34	Puducherry	2.25	2.13	0.00		
35	J&K	47.51	184.08	139.96		
36	Ladakh	0.00	0.00	1.38		
	Total	6000.00	8572.03	8704.46		